

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 290 of 2013

Dated : 27th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

ESP Urja Pvt. Ltd. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate
Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.2

Appeal No. 291 of 2013

Azure Power (Gujarat) Pvt. Ltd. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate
Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.2

Appeal No. 292 of 2013

Millennium Synergy (Gujarat) Pvt. Ltd. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate
Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das

Mr. Siddharth Agarwal

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.2

Appeal No. 235 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Advocate
Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal for R.2
Mrs. Shikha Ohri
Ms. Ruth Elwin for R.1

Appeal No. 234 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Advocate
Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal for R.2
Mrs. Shikha Ohri
Ms. Ruth Elwin for R.1

Appeal No. 236 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Advocate
Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal for R.2
Mrs. Shikha Ohri
Ms. Ruth Elwin for R.1
Mr. Gyanendra Kumar
Mr. Abhijit Mittal for R.3

ORDER

We have heard the learned Senior counsel for the Appellant in Appeal Nos. 290, 291 & 292 of 2013 for some time.

As agreed by both the parties, post these matters for further submissions on **24.04.2014 before the Bombay Circuit Bench at 11.00**

A.M.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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